

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 11.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (IBC)/1446/2024 in Company Petition IB/4/2022
NAME OF THE COMPANY	Bharat Waterfront Pvt Ltd
NAME OF THE PETITIONER(S)	IL& FS Financial Services Ltd
NAME OF THE RESPONDENT(S)	Bharat Waterfront Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1446/2024

Present: Ld. Proxy Counsel Mr. Vikram C Puttapaga on behalf of Mr. Varun Ambati for the Applicant.

This application has been moved for extension of CIRP period by 60 days beyond 270 days w.e.f., 01.07.2024. Keeping in view the submissions made in the application, the CIRP period is extended by 60 days beyond 270 days w.e.f., 01.07.2024. Accordingly, this application is allowed and disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)